

STATEMENTS BY MINISTER

Status of implementation of Recommendations contained in the 21st and 28th Reports of the Department-related Parliamentary Standing Committee on Water Resources

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA): Sir, I lay a statement regarding:—

(a) Status of implementation of Recommendations contained in the 21st Report of the Department-related Parliamentary Standing Committee on Water Resources on Demands for Grants (2023-24) pertaining to Ministry of Jal Shakti, Department of Drinking Water and Sanitation.

[Placed in Library. See No. L. T. 759/18/24]

(b) Status of implementation of Recommendations contained in the 28th Report of the Department-related Parliamentary Standing Committee on Water Resources on Action Taken by the Government on the Observations/Recommendations contained in the Twenty-First Report of the Committee on Demands for Grants (2023-24) pertaining to Ministry of Jal Shakti, Department of Drinking Water and Sanitation.

[Placed in Library. See No. L. T. 760/18/24]

RESIGNATION BY MEMBERS

MR. CHAIRMAN: Hon. Members, I have to inform that I had received letters from six Members, namely, Shri Venkataramana Rao Mopidevi, Shri Beedha Masthan Rao Yadav, Shri Sujeeet Kumar, Shri Jawhar Sircar, Shri Ryaga Krishnaiah and Shri Krishan Lal Panwar resigning their seats in the Rajya Sabha. I had accepted their resignations with effect from 29th August, 2024, 6th September, 2024, 19th September, 2024, 23rd, September, 2024 and 14th, October, 2024 respectively.

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: I have to inform Members that the Panel of Vice-Chairpersons has been re-constituted with the following Members:-

1. Shrimati S. Phangnon Konyak